

see that these incidents are reduced as far as possible?

SMA GOVIND BALLABH PANT: In fact so far as the months of April and May to which this question relates are concerned, last year there were 37 cases and of these the cases of theft were 29. This year the total number has been 25 and the number of cases of theft was 13 only. I have been in close touch with the local police and I think, I am interfering with them, in a way, more than I should, and I feel that they are doing all that they can. I cannot say that everyone there is as good a policeman as they ought to be, but a very large number, I believe, is performing their duty very loyally and faithfully and industriously.

DR. H. N. KUNZRU: Are Government satisfied then with the present position?

SHRI GOVIND BALLABH PANT: The Government is not satisfied with many things. Until all crime is wiped out from the city, Government would not be satisfied.

DR. H. N. KUNZRU: Does it mean that they do not propose to do anything more than what they have done so far to bring the situation under control?

SHRI GOVIND BALLABH PANT: They are giving constant attention to the question, and as I just stated, many steps have been taken. Mobile vans have been started, Special Squads for special crimes have been formed, and the Control Room has been set up. We are thinking also of certain other steps to be taken administratively with a view, in a way, to making the vigilance of the police still more strict than it has been so far.

SHRI BHUPESH GUPTA: Sir, whenever we ask the question, he quotes statistics. But statistics are neither handcuffs nor police lock-up. May I know why he said he did not read anything other than the headlines about the meeting when the

question was put to him? The hon. Minister goes by headlines. May I know whether he got the gist of the proceedings of the meeting of the Delhi Corporation which concerns his Ministry directly? If so, what steps did he take in this matter with a view to improving the situation or indicating if the Corporation went wrong?

SHRI GOVIND BALLABH PANT: I have not received any official record of the proceedings from any quarter.

\*282. [The questioner (Shri J. C. Chatterji) was absent. For answer, vide col. 1294 infra.]

#### नयेवेली लिग्नाइट निगम

\*२८३. श्री राम सहाय : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि क्या यूरिया के उत्पादन के लिये आवश्यक संयंत्र और मशीनें आ गई हैं जिनके लिये नयेवेली लिग्नाइट निगम ने मैसर्स पिच-बामाग-लीण्डे नामक जर्मन फर्मों से और मैसर्स अनसालडो नामक इटली की फर्म से ठेके किये थे ?

#### † [NEYVELI LIGNITE CORPORATION

\*283. SHRI RAM SAHAI: WUI the Minister of STEEL, MINES AND FUEL be pleased to state whether the plant and the machinery, required for the production of urea, for which the Neyveli Lignite Corporation had concluded contracts, with Messrs Pintsch-Bamag-Linde, German firms and Messrs Ansaldo, an Italian firm have arrived?!

इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : नहीं, ठेकों की शर्तों के अनुसार संयंत्र, मशीनरी और सामग्री का पहुंचाना लगभग सितम्बर, १९६० से आरम्भ हो जायगा और दिसम्बर, १९६१ तक समाप्त हो जायेगा।

[THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): No; in accordance with the terms of the contracts, the delivery of the plant, machinery and equipment is to commence approximately from September, 1960, and be completed by December, 1961.]

श्री राम सहाय : ये सब चीजें कितने मूल्य की मंगाई गई हैं और इनका मूल्य किस प्रकार से दिया जाना तय हुआ है ?

SARDAR SWARAN SINGH: The total cost of the scheme would be Rs. 26.1 crores including the foreign exchange element of Rs. 17 crores.

SHRI BIREN ROY: In view of, the fact that this is being done in an area where a very low grade of brown coal is found and in view of the fact that at Schwarze Pumpe at Spremberg in East Germany the biggest use has been made of brown coal for power etc. on account of the fact that they have no good coal in their region, has the Government tried to find out whether these people would be prepared to supply such kind of plants on rupee currency without any foreign exchange element?

SARDAR SWARAN SINGH: This contract, I have said, has already been concluded. So, this point which the hon. Member is urging can be for some future use but not for this contract.

SHRI BIREN ROY: I asked a question whether Government, as they have already got a Trade Representation from East Germany, though not diplomatic contact, tried to find out whether these materials will be available on rupee exchange, because this is the biggest area in Europe where brown coal and coal which is of very inferior grade and not practically useful for many years is utilised for power and such things.

SARDAR SWARAN SINGH: So far as the present question is concerned, this

tt ]English translation.

relates to a fertiliser plant, and a fertiliser plant is manufactured both in Italy and in Germany. Both those countries are fairly well advanced in these fertiliser plants. The utilisation of brown coal for purposes other than fertilisers may be a special feature of East Germany. But so far as the fertiliser plant is concerned, all the factors were taken into consideration and an order was placed. I would also like to add that suppliers have to find the purchaser, not that we go round and search for possible suppliers.

SHRI BIREN ROY: In view of the fact that we have acute foreign exchange shortage, we have to find out where we can get things for rupees currency and not utilise our precious foreign exchange. That is why I asked the question, and that is a very important area in East Germany using brown coal, similar to Neyveli.

SARDAR SWARAN SINGH: It is an erroneous idea that if we make rupee payment, there is no expenditure on foreign exchange. It is not quite correct. It is true that rupee account payment does help for two reasons: firstly, that there is ways and means accommodation, and secondly, that some new items of export may be there. But we must remember that even in the case of rupee payment we have to earn the foreign exchange by export of goods.

#### ALIGARH MUSLIM UNIVERSITY ENQUIRY COMMITTEE

\*284. SHR DAHYABHAI V. PATEL:  
Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that two more members have recently been appointed to the committee set up to look into the affairs of the Aligarh Muslim University;

(b) if so, what are the reasons therefor;

(c) what are the names of the additional members; and